



**Central Administrative Tribunal
Principal Bench: New Delhi**

**C.P. No. 208/2021 In
O.A. No. 1035/2021**

This the 27th day of August, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Arun Kumar (Aged 34 years), Group "A"
S/o. Shri Balbir Singh
Ex-Senior Resident Pediatric Surgery, KSCH
R/o. H. No. 457, Block A, Meet Nagar,
New Delhi – 110 094. ...Petitioner

(By Advocate: Mr. Yogesh Kumar Mahur with Mr. Harkesh Parashar)

Versus

1. Rajesh Bhushan
Secretary,
Ministry of Health and Family Welfare,
Room No. 156A/344, A Wing, Nirman Bhawan,
Near Udyog Bhawan, New Delhi 110 001.
2. Dr. Aparna Agarwal
Director, LHMC
Kalawati Saran Children's Hospital,
Govt. of India, Bagla Saheb Marg,
New Delhi-110 001.
3. Sh. O. P. Narang
The Administrative Officer
LMHC, Kalawati Saran Children's Hospital
Govt. of India, Bagla Saheb Marg,
New Delhi-110 001. ...Respondents



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

At the outset, learned counsel for the petitioner, Mr. Yogesh Kumar Mahur prayed for withdrawal of this Contempt Petition by submitting that during the proceedings of the present CP No.208/2021, the department has complied with the order of the Tribunal dated 14.06.2021 passed in OA No.1035/2021. Hence, he seeks permission of this Tribunal to withdraw the Contempt Petition, with liberty to file a fresh OA, if his grievance still subsists.

2. The CP is accordingly, dismissed as withdrawn. However, liberty is granted to the petitioner to approach the Tribunal, in case he is still aggrieved with the decision of the respondents.

(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

/lg/Mbt/vb